

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 54(ND)14
CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.08.2016**

NAME OF THE COMPANY: M/s. Sh. Dharendra Pratap Singh V/s. M/s. Dook Consulting
Services Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATUR</u>
1.	Ajay Brahma	Adv.	Respondent 1 to 5	Ajay

ORDER

With the reconstitution of the earlier Company Law Board, to NCLT, as also the fact that this case has been transferred from the Principal Bench to the New Delhi Bench, it would be expedient to issue court notice to the respondents through counsel for 22.08.2016.

Sd/-
(Ina Malhotra)

Member (Judicial)

Sd/-
(R Varadharajan)

Member (Judicial)

At this stage, Mr. Ajay Brahma, has appeared on behalf of the respondent and has been informed about the proceedings. In view of the same, court notice to the respondent's counsel is recalled.

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